

## ORISSA HIGH COURT

**FILING REPORT AS ON :29/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005096/2020	RANJAN KUMAR SETHI VS STATE OF ODISHA	MAHES DAS VS	RAJKANIKA /123 /2020 J.M.F.C.,AUL(Kendrapara *) GR/0000213/2020
2	BLAPL/0005097/2020	MITHUN JENA VS STATE OF ODISHA	S.S.RAY 2 VS	BERHAMPUR TOWN /29 /2016 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000215/2016
3	BLAPL/0005098/2020	SURYA KANTA MALLICK @ GORA VS STATE OF ORISSA	A.K. SAHOO VS	NIMAPADA /132 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000368/2020
4	BLAPL/0005099/2020	JANAKI DAS VS STATE OF ODISHA(VIG.)	SIDHANT KUMAR JENA VS	BALASORE VIGILANCE /20 /2020 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000012/2020
5	BLAPL/0005100/2020	BIPIN SAHU@KALIA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	TELKOI /3 /2012 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000061/2014
6	BLAPL/0005101/2020	SHAMBHU PRASAD HOTA VS STATE OF ODISHA	TRILOCHAN NANDA VS	BINIKA /155 /2020 () //
7	CONTC/0002961/2020	ADIKANDA PANI VS CHITHRA ARUMUGAM	adv VS	// () //
8	CONTC/0002962/2020	SUSHANTA KUMAR SAHOO VS CHITHRA ARUMUGAM	adv VS	// () //
9	CONTC/0002963/2020	MANABHANJAN SAHU VS G.MATHI VATHANAN	TAPOBANTA BARIK VS	// () //
10	CONTC/0002964/2020	BIMALENDU PRADHAN VS B.C.MOHAPATRA	MOHIT AGARWAL VS	// () //
11	CONTC/0002965/2020	GANGADHARA BADHEI VS CHITHRA ARUMUGAM	ADV VS	// () //

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12	CONTC/0002966/2020	RAMA CHANDRA PRADHAN VS CHITHRA ARUMUGAM	ADV VS	// 0 //
13	CONTC/0002967/2020	KEDARNATH PADHAN VS CHITHRA ARUMUGAM	ADV VS	// 0 //
14	CONTC/0002968/2020	SUSHREE SANGITA DASH VS LAXMI CHARAN PATTANAIAK	ADV VS	// 0 //
15	CONTC/0002969/2020	NILAMANI PUROHIT VS CHITHRA ARUMUGAM	ADV VS	// 0 //
16	CONTC/0002970/2020	RUSHAVA HOTA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
17	CONTC/0002971/2020	DR.RAGHUNATH MISHRA VS PRADIPTA KUMAR MOHAPATRA	TAPOBANTA BARIK VS	// 0 //
18	CONTC/0002972/2020	HRUDAYANANDA PRADHAN VS CHITHRA ARUMUGAM	ADV VS	// 0 //
19	CONTC/0002973/2020	ADIKANDA PANI VS CHITHRA ARUMUGAM	ADV VS	// 0 //
20	CONTC/0002974/2020	SUSHANTA KUMAR SAHOO VS CHITHRA ARUMUGAM	ADV VS	// 0 //
21	CONTC/0002975/2020	CHHAYAKANTA SAHU VS CHITHRA ARUMUGAM	ADV VS	// 0 //
22	CONTC/0002976/2020	HERAMBA KUMAR MISHRA VS ASHOK K.K.MEENA	ADV VS	// 0 //
23	CONTC/0002977/2020	ASHOK KUMAR BISWAL	ADV	//

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		VS	VS	()
24	CONTC/0002978/2020	CHITHRA ARUMUGAM KARUNAKAR NATH	ADV	//
		VS	VS	()
25	CONTC/0002979/2020	CHITHRA ARUMUGAM PRAVAKAR BARIK	ADV	//
		VS	VS	()
26	CONTC/0002980/2020	SASHI BHUSAN MISHRA BIMALENDU PRADHAN	MOHIT AGARWAL	//
		VS	VS	()
27	CRLA/0000428/2020	B.C.MOHAPATRA SUNIL BARIK	A.K. SAHOO	//
		VS	VS	()
28	CRLA/0000429/2020	STATE OF ORISSA URDHAB KANSHARI	RAJIB LOCHAN PATNAIK	BASELI SAHI PS /34 /2017 SPECIAL JUDGE, PURI(Puri)
		VS	VS	Spl/0000052/2020
29	CRLA/0000430/2020	STATE OF ODISHA LIPUN @ SUSIL NAYAK	PRASANTA KUMAR NANDA	TENTULIKHUNTI /81 /2020 A.D.J.,NAWARANGPUR(Nabarangapur *)
		VS	VS	Spl/0000283/2020
30	CRLMP/0000782/2020	STATE OF ODISHA SASMITA PRADHAN	R.N.MOHANTY	DARINGBADI /85 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal)
		VS	VS	Spl/0000048/2018
31	CRLMP/0000783/2020	STATE OF ODISHA PUSPALATA PRADHAN	S.K.BHANJADEO	/ /0
		VS	VS	()
32	CRLMP/0000784/2020	STATE OF ODISHA ANTARYAMI SENAPATI	SANTANU KUMAR SARANGI	//
		VS	VS	/ /0
33	MACA/0000535/2020	STATE OF ODISHA THE ORIENTAL INSURANCE CO.LTD.	A.A.KHAN	()
		VS	VS	//
34	MACA/0000536/2020	HRUSHIKESHA MISHRA THE ORIENTAL INSURANCE CO.LTD.	A.A.KHAN	//
		VS	VS	()
				IST MACT, PURI(Puri)
				Mac/0000519/2013
				//
				IST MACT, PURI(Puri)

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35	MACA/0000537/2020	PRASANTA KUMAR SAHOO THE ORIENTAL INSURANCE CO.LTD. VS	A.A.KHAN VS	Mac/0000517/2013 // III M.A.C.T.,BHUBANESWAR(Khordha *)
36	MACA/0000538/2020	P. GOBARDHAN RAO IFFICO-TOKIO GENERAL INSURANCE CO.LTD VS	DADAM ALI KHAN VS	Mac/0000276/2017 // III M.A.C.T.,BHUBANESWAR(Khordha *)
37	MATA/0000076/2020	BISHNU PRIYA BARAL RAMACHANDRA UDAYABHANU VS	NIRANJAN PANDA VS	Mac/0003289/2014 // JUDGE, FAMILY COURT, NAYAGARH(Nayagarh *)
38	WP(C)/0017723/2020	BISHNUPRIYA BADAJENA PRATAP CHANDRA PANDA VS	PITAMBAR ACHARYA VS	CP/0000044/2019 // ()
39	WP(C)/0017724/2020	STATE OF ODISHA GOBARDHAN MOHANTA VS	B.M.SARANGI VS	// // ()
40	WP(C)/0017725/2020	BRANCH MANAGER, L AND T FIN SERVICES LTD. DURGESH NANDAN GIRI VS	B.M.SARANGI VS	// // ()
41	WP(C)/0017726/2020	REGIONAL MANAGER RESERVE BANK OF INDIA JAYDEV MINZ VS	SHASHI BHUSAN JENA VS	// // ()
42	WP(C)/0017727/2020	STATE OF ODISHA CHHABINDRA KUMAR JENA VS	B.M.SARANGI VS	// // ()
43	WP(C)/0017728/2020	REGIONAL MANAGER, RESERVE BANK OF INDIA DHARMENDRA KUMAR MALY VS	B.M.SARANGI VS	// // ()
44	WP(C)/0017729/2020	REGIONAL TRANSPORT OFFICER RAYAGADA SARAT KUMAR DAS VS	KALIKA MANJARI JENA VS	// // ()
45	WP(C)/0017730/2020	STATE OF ODISHA JAKIR KHAN VS	PRASANTA KUMAR SATAPATHY VS	// // ()
		STATE OF ODISHA		//

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46	WP(C)/0017731/2020	SAKUNTALA SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
47	WP(C)/0017732/2020	SACHIKANTA DASH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
48	WP(C)/0017733/2020	DILESWAR NAIK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
49	WP(C)/0017734/2020	RANKANIDHI KANDI VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
50	WP(C)/0017735/2020	PRATIVA MOHANTY VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
51	WP(C)/0017736/2020	RAMESH DALEI VS SRI JAGANNATH MAHAPRABHU BIJE, SRIKHETRA PURI	SUBRATA PANDA VS	// 0 //
52	WP(C)/0017737/2020	BABAJI DAS VS THE COLLECTOR PURI	SUBRATA PANDA VS	// 0 //
53	WP(C)/0017738/2020	HEMANTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
54	WP(C)/0017739/2020	LAMBODARA MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
55	WP(C)/0017740/2020	AYUSH KUMAR SAHOO VS NESCO, BARIPADA THROUGH SDO, BARIPADA MAYURBHANJ	Abhishek Dash VS	// 0 //
56	WP(C)/0017741/2020	DILLIP KUMAR RAY VS STATE OF ODISHA	VS	// 0 //
57	WP(C)/0017742/2020	JEET SWARUP SAMAL	ALOK KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
58	WP(C)/0017743/2020	HOUSING DEVELOPMENT FINANCE CORPORATION, KHURDA	VS	//
		VS	VS	0
		THE COLLECTOR-CUM-DISTRICT MAGISTRATE CUTTACK		//
59	WP(C)/0017744/2020	MARKANDA CHARAN MUDULI	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
60	WP(C)/0017745/2020	SUNAT KUMAR SAHOO	S.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
61	WP(C)/0017746/2020	PRATAP CHANDRA PANDA	A.SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
62	WP(C)/0017747/2020	MAHESH KUMAR BHATI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
63	WP(C)/0017748/2020	SUDARSAN SAHU	Abhishek Dash	//
		VS	VS	0
		SUB-DIVISIONAL OFFICER,BARIPADA		//
64	WP(C)/0017749/2020	LAXMI BEHERA	BISWANATH SWAIN	//
		VS	VS	0
		COLLECTOR,KHURDA		//
65	WP(C)/0017750/2020	KOMALARANI SETH@KOMALRANI SETH	DHANANJAYA MUND	//
		VS	VS	0
		STAFF SELECTION COMMISSION GOVT OF INDIA		//
66	WP(C)/0017751/2020	GIRISH CHANDRA RAY	NIRANJAN HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
67	WP(C)/0017752/2020	ASANTA DALAI	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
68	WP(C)/0017753/2020	NILANCHAL SAHU	TRILOCHAN NANDA	//
		VS	VS	0

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69	WP(C)/0017754/2020	STATE OF ODISHA BIJAY KUMAR MOHANTA VS	SHARMISTHA SAMAL VS	// // ()
70	WP(C)/0017755/2020	STATE OF ODISHA BHARAT CHANDRA MOHANTA VS	SHARMISTHA SAMAL VS	// // ()
71	ABLAPL/0008591/2020	STATE OF ODISHA KEDAR @ ALOK KUMAR MALLICK VS	MAHES DAS VS	NAYAPALLI P.S. /221 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0002442/2020
72	ABLAPL/0008592/2020	STATE OF ODISHA RATNA PRABHA SWAIN @ PRATIMA PARIDA KARUNAKAR GAYA VS	VS	BALIKUDA /133 /2020 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *) GR/0000589/2020
73	ABLAPL/0008593/2020	STATE OF ORISSA SRITAM DEHURY VS	RAMESH CHANDRA BEHERA VS	PARJANG /151 /2020 J.M.F.C.,PARJANG(Dhenkanal) GR/0000147/2020
74	ABLAPL/0008594/2020	STATE OF ORISSA UPA @ UPENDRA SWAIN VS	P.K.BEHERA VS	ASTARANGA /8 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000421/2020
75	ABLAPL/0008595/2020	STATE OF ODISHA AVAYA KUMAR BARIK VS	BITAS KUMAR SWAIN VS	KONARK /3 /2017 J.M.F.C.,NIMAPARA(Puri) GR/0000197/2017
76	ABLAPL/0008596/2020	STATE OF ODISHA SUSHIL KUMAR AGARWAL VS	PANCHANAN PANIGRAHI VS	LAKHANPUR /128 /2020 ()
77	ABLAPL/0008597/2020	STATE OF ODISHA KRUSHNA CHANDRA @ KRUSHNA PATRA VS	JAYADEBA BEHERA VS	// RANPUR /194 /2020 J.M.F.C.,RANPUR(Nayagarh *) GR/0000246/2020
78	ABLAPL/0008598/2020	STATE OF ODISHA MANOJ KUMAR NAYAK VS	S.P.DASH VS	SORO /220 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000508/2020
79	ABLAPL/0008599/2020	STATE OF ODISHA DILIP KUMAR SAMANTRAY VS	SHIVSANKAR MOHANTY VS	RANPUR /208 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	ABLAPL/0008600/2020	ABAKASH MOHANTY VS STATE OF ODISHA	P.R.CHHATOI VS	BALIKUDA /145 /2020 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur *) CT/0000074/2020
81	ABLAPL/0008601/2020	RAGHUNATH JENA VS STATE OF ODISHA	S.P.DASH VS	BHANJANAGAR /365 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Ganjam) GR/0000669/2020
82	ABLAPL/0008602/2020	MANOJ KUMAR NAYAK VS STATE OF ODISHA	S.P. DASH VS	SORO /220 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000508/2020
83	ABLAPL/0008603/2020	GADADHAR SETHI VS STATE OF ODISHA	S.P. DASH VS	SIMULIA /179 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000524/2020
84	ABLAPL/0008604/2020	CHANDAN KUMAR PATRA VS STATE OF ODISHA	N.C.ROUT VS	KAMARDA /50 /2020 J.M.F.C.,JALESWAR(Baleshwar) CT/0000426/2020
85	ABLAPL/0008605/2020	SK. RIYASAT VS STATE OF ORISSA	BASANTA KUMAR DAS VS	BARIPADA TOWN /133 /2020 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0000316/2020
86	ABLAPL/0008606/2020	MANAS RANJAN SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /157 /2020 J.M.F.C.,KONARK(Puri) GR/0000260/2020
87	ABLAPL/0008607/2020	SUDEEP MANGARAJ VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	DELANGA /85 /2020 J.M.F.C.,PIPILI(Puri) GR/0000245/2020
88	ABLAPL/0008608/2020	GOKULANANDA PRADHAN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /5 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000035/2020
89	ABLAPL/0008609/2020	TRUPTIKAR NAYAK @ CHANDAN VS STATE OF ODISHA	B.K.NAYAK VS	PIPLI /194 /2020 J.M.F.C.,PIPILI(Puri) GR/0000278/2020
90	ABLAPL/0008610/2020	RAMA CHANDRA JENA VS STATE OF ODISHA	UDIT RANJAN JENA VS	BALASORE TOWN /128 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000443/2020
91	ABLAPL/0008611/2020	SURIA @ SURENDRANATH SWAIN	Sibananda Patra	CHANDANPUR /134 /2020



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	SPECIAL JUDGE, PURI(Puri)
92	ABLAPL/0008612/2020	STATE OF ODISHA SABITA PRUSTY	Sibananda Patra	Spl/0000081/2020 SEA BEACH /111 /2020
		VS	VS	S.D.J.M.,PURI(Puri)
93	ABLAPL/0008613/2020	STATE OF ODISHA YASHRAJ @ RAJESH MOHAMMAD	Sibananda Patra	GR/0001910/2020 TALABANIA /97 /2020
		VS	VS	S.D.J.M.,PURI(Puri)
94	ABLAPL/0008614/2020	STATE OF ODISHA KUNJALATA MALIK	SATYA NARAYAN MISHRA	GR/0001486/2020 MARINE CHUDAMANI /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
95	ABLAPL/0008615/2020	PANDIT CHANDRAKANTA ROUSTRAY	ASHOK KUMAR SAHOO	MARSHAGHAI /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	ABLAPL/0008616/2020	MANAS KUMAR BEHURA	R.N.MOHANTY	KHANDAGIRI P.S. /421 /2020
		VS	VS	()
		STATE OF ODISHA		//
97	ABLAPL/0008617/2020	MANGULI BEHERA	AMLAN SHAKTI PAUL	KANAS /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	ABLAPL/0008618/2020	ROHIT PATRA	BASANTA KUMAR DAS	BARIPADA TOWN /395 /2020
		VS	VS	()
		STATE OF ODISHA		//
99	ABLAPL/0008619/2020	NILAMADHAB NAIK	UDIT RANJAN JENA	BALIAPAL /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	ABLAPL/0008620/2020	ANIL GUPTA	ARIJEET MISHRA	ANGUL TOWN /850 /2019
		VS	VS	()
		STATE OF ODISHA		//

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MISC CASES FILED on :29/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	122/2020 CRLMP/784/2020	ANTARYAMI SENAPATI-MP	SANTANU KUMAR SARANGI
2	527/2020 FAO/617/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	PRASANTA KUMAR MAHALI
3	660/2020 ABLAPL/3449/2020	SANTOSH KUMAR MALLICK-MP	SAROJ KUMAR PADHY
4	665/2020 BLAPL/4770/2020	KUNMUN @ BHAKTA BALLAV DASH-MP	KARUNAKAR GAYA
5	671/2020 BLAPL/835/2020	SANJAY BHOI-MP	RAKESH KUMAR DASH
6	799/2020 CRLA/536/2017	PURIA BHUJABALA-MP	M/S.AMITAV TRIPATHY
7	800/2020 CRLA/928/2019	RAKESH SWAIN-MP	KARUNAKAR GAYA
8	801/2020 CRLA/193/2020	SIBA SHANKAR DASH @ PINTU DASH-MP	H.K.MUND
9	802/2020 CRLA/195/2020	SIBA SHANKAR DASH @ PINTU DASH-MP	H.K.MUND
10	803/2020 CRLA/259/2020	CHINNI TRINATH-MP	ASHOK DAS
11	804/2020 CRLA/257/2020	CHINNI TRINATH-MP	ASHOK DAS
12	805/2020 CRLA/258/2020	CHINNI TRINATH-MP	ASHOK DAS
13	832/2020 MACA/535/2020	THE ORIENTAL INSURANCE CO.LTD.-MP	A.A.KHAN
14	833/2020 MACA/536/2020	THE ORIENTAL INSURANCE CO.LTD.-MP	A.A.KHAN
15	834/2020 MACA/537/2020	THE ORIENTAL INSURANCE CO.LTD.-MP	A.A.KHAN
16	835/2020 MACA/287/2020	MANAGER CLAIMS, M/S. UNIVERSAL SOMPO G.I.CO. LTD-MP	ADAM ALI KHAN
17	836/2020 MACA/538/2020	IFFICO-TOKIO GENERAL INSURANCE CO.LTD-MP	ADAM ALI KHAN
18	837/2020 MACA/530/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
19	838/2020 MACA/531/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
20	8389/2020 WP(C)/17723/2020	PRATAP CHANDRA PANDA-MP	S.RATH
21	8390/2020 WP(C)/17726/2020	JAYDEV MINZ-MP	SHASHI BHUSAN JENA
22	8391/2020 WP(C)/17729/2020	SARAT KUMAR DAS-MP	KALIKA MANJARI JENA
23	8392/2020 WP(C)/16931/2020	GUNANIDHI PARIDA-MP	JAGABANDHU SAHU
24	8393/2020 WP(C)/17730/2020	JAKIR KHAN-MP	PRASANTA KUMAR SATAPATHY
25	8394/2020 WP(C)/17731/2020	SAKUNTALA SAHU-MP	KOUSIK ANANDA GURU
26	8395/2020	SACHIKANTA DASH-MP	PRASANTA KUMAR SATAPATHY

27	WP(C)/17732/2020 8396/2020	BHANUMATI SAHOO-MP	ASHOK PATTANAİK
28	WP(C)/17548/2020 8397/2020	M/S.JRT NKBPL JV-MP	D.K.DAS
29	WP(C)/14114/2020 8398/2020	SRI RAM INTELLIGENCE SECURITIES PVT LTD.-MP	PRABODHA CHANDRA NAYAK
30	WP(C)/17716/2020 8399/2020	KISHORE KUMAR PAUL-MP	NIRANJAN LENKA
31	WP(C)/17545/2020 8400/2020	RANKANIDHI KANDI-MP	SUBRATA PANDA
32	WP(C)/17734/2020 8401/2020	PRATIVA MOHANTY-MP	JATESWAR NAYAK
33	WP(C)/17735/2020 8403/2020	RAMESH DALEI-MP	SUBRATA PANDA
34	WP(C)/17736/2020 8404/2020	BABAJI DAS-MP	SUBRATA PANDA
35	WP(C)/17737/2020 8405/2020	MANOJ KUMAR AGARWALA-MP	B.S.DASPARIDA
36	WP(C)/14422/2020 8408/2020	HOUSING DEVELOPMENT FINANCE CORPORATION LTD. <del>SHYAM SURESH</del>	SHYAM SURESH MOHANTY
37	WP(C)/17743/2020 8409/2020	SUNANDAN PRADHAN-MP	M/S.SARADA P.SARANGI
38	WP(C)/419/2017 8411/2020	SUNAT KUMAR SAHOO-MP	S.K.NAYAK
39	WP(C)/17745/2020 8412/2020	RABINARAYAN MOHANTY-MP	BISWABIHARI MOHANTY
40	WP(C)/7329/2020 8414/2020	ARUN KUMAR ACHARYA-MP	ARUN KUMAR PATRA
41	WP(C)/12434/2020 8415/2020	PRATAP CHANDRA PANDA-MP	A.SATPATHY
42	WP(C)/17746/2020 8416/2020	KOMALARANI SETH@KOMALRANI SETH-MP	DHANANJAYA MUND
43	WP(C)/17750/2020 8417/2020	RAJASHREE TRIPATHY-MP	SAMEER KUMAR DAS
44	WP(C)/9747/2020 8418/2020	HEMANTA KUMAR JENA-MP	SUKANTA KUMAR DALAI
45	WP(C)/17738/2020 8419/2020	UTKAL SUPPLIERS, GANJAM-MP	M/S.N.K.HOTTA,S.K.MOHARANA
46	WP(C)/17598/2020 8420/2020	MARKANDA CHARAN MUDULI-MP	PRABIR KUMAR RAY
47	WP(C)/17744/2020 8421/2020	GIRISH CHANDRA RAY-MP	NIRANJAN HOTA
48	WP(C)/17751/2020 8422/2020	GIRISH CHANDRA RAY-MP	NIRANJAN HOTA
49	WP(C)/17751/2020 8425/2020	AYUSH KUMAR SAHOO-MP	Abhishek Dash
50	WP(C)/17740/2020 661/2020	ANU @ ANUPAMA PARIDA-MP	
51	ABLAPL/7223/2020 670/2020	KARTIK KUMAR JENA @ KARTIKA JENA-MP	
52	BLAPL/3/2020 8402/2020	EGLOBETECH PVT. LTD., BBSR-MP	
53	WP(C)/17661/2020 8413/2020	A.RAMA KRISHNA-MP	
	WP(C)/17311/2020		